Declaration of Assets and Liabilities

I, MANJU TUDU , son/daughter/wife of SJTARAM TUDU

aged 16-08/1997 years, belonging to BIHAP LEWISLATIVE ASSEMLYS. 7.

service and presently working as ... OFFICE ATTENDENT.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	19000/		-		-
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5.B.J 4/C- 1,50000/E	NTL	NFL	NIL	NJL
(III)	Bonds, Debentures and Shares in companies	MIL	NJL	NIL	MIL	MEL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	RD in Postobice RG1000/	NIL	NIL	NIL	.MJL
(v)	Motor Vehicles (details of make, etc.)	NOT	NSL	NEL	NIL	NIC
(vi)	Jewellery (give details of weight and value)	209.4 4019.4.	NEL	NEL	NIL	NJL
(vii)	Other assets, such as values of claims / interests	_	-	-	pet market val	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the Manjy Typy employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	uncivided ancestral/par ntal Droperty	(1	. (/
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1	1	1	,	1
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	undivised ancestry parental trouse and lento,				/
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)				- 3	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(I) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(I) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO-ANMPS 6358	
	(II) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.] (III) Sales Tax [Only in		
	case of proprietary business] (iv) Property Tax		

c. <u>Personal Deta</u>	a <u>il</u>	
GPF/CPF/PRAN No. :	- [1501953691
Gender :	- [F (M/F)
Date of Birth :	- [1 6 0 8 1 9 9 7 (DD/MM/YYYY)
Class/Group :	- [(A/B/C)
Cadre :	- [Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
-lome District :	- [BANICA heat of my
I hereby dec	clare t ef.	hat the above details are true to the best of my
		Signature Maujy TyDy

Name of Employee: MANJU TUDU

Designation: OFFICE ATTENDANT

Department: BIHAR LEGILATIVES.T

PATNA

Note:

Place: PATNA

Date: 06-02-2023

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.

Manjy TuDY